

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI

RA 84/98 in OA 1657/97

New Delhi this the 5th Day of May, 1998.

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Ishwar Dass,  
Sr. Administrative Officer,  
Doordarshan,  
R/0 22/1090, Lodhi Colony,  
New Delhi-110003.

...Applicant

VS

UOI through,  
Director General,  
Doordarshan,  
Mandi House, New Delhi.

...Respondents

O R D E R (BY CIRCULATION).

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

The applicant has sought review of the Tribunal's order dated 18.3.1998 in OA 1657/97 on the grounds mentioned in pages 6-13 of the Review Application.

2. We have carefully perused the Review Application.

The Review applicant has, inter alia, submitted in the Review Application that the circumstances of the case which he has reiterated in the R.A. are similar to the case of Ram Niwas V. UOI & Ors (ATJ.1977(1) 227).

The applicant has also tried to re argue the case and has submitted that the review application may be allowed as the judgment/order is perverse and contrary to the provisions of law.

3. From the perusal of the R.A., we are unable to come to the conclusion that there is any error or other grounds to bring the R.A. within the scope and ambit of Order 47 Rule 1 CPC under which R.A. can be allowed. A perusal of our judgement which is a detailed and reasoned one delivered after hearing both the parties at considerable length, makes it abundantly clear that

the so called errors alleged to have been committed by us are, in fact, no errors at all but are conclusions/ findings reached on the basis of the pleadings and other materials on the record. It is settled law that the review application cannot be used as an appeal to re argue the case on the same grounds which have already been considered and the applicant cannot use the instrumentality of a review application for this purpose.

4. In the circumstances of the case, we find no good grounds to allow this RA and the same is accordingly rejected.

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)

Member(J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman(A)

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